NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/48/IB/2017

PETITION NUMBER

: CP/531/ (IB)/CB/2017

NAME OF THE PETITIONER(S) : K. PARAMASIVAM (IN THE MATTER OFSRI MAHARAJA OIL

IMPORTS & EXPORTS INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: R. RAGHAVENDRAN

UNDER SECTION

: 7 RULE 4 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

RP in person present. Counsel for the Applicant in CA/47/IB/2017 and CA/48/IB/2017 present. Counsel for the Respondent/State Bank of India present. RP has submitted the report. He has also filed reply in relation to CA/47/IB/2017 and CA/48/IB/2017. RP is directed to provide copy of his report to the Applicant and to the Counsel for the Financial Creditor. Counsel for the Financial Creditor is directed to file objection in relation to CA/47/IB/2017 and CA/48/IB/2017. Matter is posted for arguments. Put up on 04.01.2018 at 10.30 A.M.

> -5d-MEMBER (JUDICIAL)

ghk